

ITEM NO.101

COURT NO.3

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 624 OF 2001

HARISHCHANDRA LADAKU THANGE

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 21/06/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P.P. NAOLEKAR
(VACATION BENCH)

For Appellant(s)

Mr. D.N. Goburdhan,Adv.
Ms.Pinky Anand, Adv.
Ms.Geeta Luthra, Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.

Judgment reserved.

(Satish K. Yadav)
Court Master

(Phoolan Wati Arora)
Court Master